

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.551/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company	Bansal Poles Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SNEHA KHAITAN, PCS } Petitioner *Shubhan* 18/1/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)